

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 13th February , 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

APPEAL No. 129 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. S Vallinayagam (R-7)
Mr. Manu Seshadri for r.1

APPEAL No. 150 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Mishra (for MPPMCL)
Mr. Manu Seshadri for r.1

APPEAL No. 167 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Daleep Kr. Dhayani (R-2)
Mr. R.B. Sharma (R-3)
Mr. Manu Seshadri (R.1)
Ms. Tarunima Vijra for R.4

APPEAL No. 184 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Daleep Kr. Dhayani (R-2)
Mr. R.B. Sharma (R-7)
Mr. Manu Seshadri (R.1)
Ms. Tarunima Vijra for R.8

APPEAL No. 212 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Daleep Kr. Dhayani (R-2)
Mr. R.B. Sharma (R-7)
Mr. Manu Seshadri (R.1)
Ms. Tarunima Vijra for R.8

APPEAL No. 224 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 232 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Daleep Kr. Dhayani (R-2)
Mr. R.B. Sharma (R-7)
Mr. Manu Seshadri (R.1)
Ms. Tarunima Vijra for R.8

APPEAL No. 247 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. S. Vallinayagam (R-7)
Mr. Manu Seshadri for R.1

APPEAL No. 252 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 253 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

APPEAL No. 53 of 2013

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Pradeep Mishra (R-2)
Mr. R.B. Sharma (R-7)
Mr. Manu Seshadri for R.1

ORDER

As agreed by the learned counsel for the parties, post the matters
for hearing on **14.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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